OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The following postings/transfers are hereby made with immediate effect:

S.(No.)	Name & Emp Code of the Official		To Victoria
1.	Shiv Poojan Pal EC: 10825	Desg: Peon Role: Orderly Posting: Previously attached with Dr. Aditi Choudhary, Ld. Director (Academics), Delhi Judicial Academy, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Dr. Aditi Choudhary, Ld. Principal Judge, Family Courts, West, THC (In diverted capacity)
2.	Shankar EC: 10834	Desg: Peon Role: Orderly Posting: Previously attached with Dr. Aditi Choudhary, Ld. Director (Academics), Delhi Judicial Academy, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Dr. Aditi Choudhary, Ld. Principal Judge, Family Courts, West, THC (In diverted capacity)
3.	Chandan Singh EC: 15508409 / 10493	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Man Mohan Sharma, Ld. Director (Administration), Delhi Judicial Academy, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Man Mohan Sharma, Ld. Principal Judge, Family Courts, East, KKD (In diverted capacity)
4.	Shyam Lal EC: 90895/11658002	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Man Mohan Sharma, Ld. Director (Administration), Delhi Judicial Academy, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Man Mohan Sharma, Ld. Principal Judge, Family Courts, East, KKD (In diverted capacity)
5.	Chand Singh EC: 90805	Desg: Safai Karamchari Role: Orderly Posting: In the Court previously presided over by Sh. Arvind Kumar, Ld. District Judge (Commercial Court)-01 Distt: East KKD	Desg: Safai Karamchari Roie: Orderly Posting: In the Court of Sh. Arvind Kumar, Ld. Principal Judge, Family Courts, Shahdara, KKD (In diverted capacity)
6.	Amit Kumər EC: 11090	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Arvind Kumar, Ld. District Judge (Commercial Court)-01 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arvind Kumar, Ld. Principal Judge, Family Courts, Shahdara, KKD (In diverted capacity)
7.	Manmohan Lal EC: 11434209 / 10951	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Sh. Rajesh Kumar Singh, Ld. District Judge (Commercial Court)-06 Distt: South-East Saket	Desg: Farash Role: Orderly Posting: Attached with Sh. Rajesh Kumar Singh, Ld. Director (Academics), Delhi Judicial Academy, Dwarka (In diverted capacity)

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8.	Vishnu Kumar Mirotha EC: 20359286	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rajesh	Desg: Peon Role: Orderly Posting: Attached with Sh. Rajesh Kumar Singh, Ld. Director
		Kumar Singh, Ld. District Judge (Commercial Court)-06 Distt: South-East Saket	(Academics), Delhi Judicial Academy, Dwarka (In diverted capacity)
9.	Satyanam EC: 10533	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mohd. Farrukh, Ld. Special Judge, PC Act (CBI)-11 RACC	Desg: Peon Role: Orderly Posting: Attached with Sh. Mohd. Farrukh, Ld. Director (Administration), Delhi Judicial Academy, Dwarka (In diverted capacity)
10.	Satender Singh Bisht EC: 52939736	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prem Kumar Barthwal, Ld. Principal Judge, Family Courts, Shahdara, KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: Attached with Sh. Prem Kumar Barthwal, Ld. DHJS Officer Distt: Shahdara KKD
11.	Jai Prakash EC: 95875797/10540	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Abhilash Malhotra, Ld. Presiding Officer, Appellate Tribunal, MCD (In diverted capacity)
12.	Hem Chand EC: 61859261	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Pitamber Dutt, Ld. Presiding Officer, Appellate Tribunal, MCD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pitamber Dutt, Ld. District Judge (Commercial Court)-01 Distt: East KKD
13.	Kamlesh Kumar Patel EC: 10523	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Prem Kumar Barthwal, Ld. Principal Judge, Family Courts, Shahdara, KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pitamber Dutt, Ld. District Judge (Commercial Court)-01 Distt: East KKD
14.	Deepak Kumar EC: 80941140	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinay Singhal, Ld. Presiding Officer, Labour Court-08 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-II, Ld. ASJ (POCSO)-01, Distt: East KKD
15. V. 15.	Rahul Kumar EC: 99635496	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mohd. Farrukh, Ld. Special Judge, PC Act (CBI)-11 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ramesh Kumar-II, Ld. ASJ (POCSO)-01, Distt: East KKD
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16.	Raj Kumar EC: 77378823	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Neera Bharihoke, Ld. District Judge-12 Distt: Central THC	Desg: Peon Roie: Orderly Posting: In the Court of Dr. Neera Bharihoke, Ld. District Judge (Commercial Court)-06 Distt: South-East Saket
17.	Ravi Kumar EC: 56081643 / 10676	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Neera Bharihoke, Ld. District Judge (Commercial Court)-06 Distt: South-East Saket
18.	Saurabh EC: 80162328	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ruby Alka Gupta, Ld. ASJ (POCSO)-01 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruby Alka Gupta, Ld. District Judge (Commercial Court)-02 Distt: East KKD
19.	Harish Chander Singh Rawat EC: 12451163 / 10609	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ruby Alka Gupta, Ld. ASJ (POCSO)-01 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ruby Alka Gupta, Ld. District Judge (Commercial Court)-02 Distt: East KKD
20.	Ajay EC: 90425/58573453	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinay Singhal, Ld. Presiding Officer, Labour Court-08 RACC	AL ALTERNATION OF LANGUAGE LANGUAGES & STATES OF STATES AND A STATES OF STATES AND A STATE OF STATES AND A STATES
21.	Lokesh EC: 39139130	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinay Singhal, Ld. District Judge-09 Distt: Central THC
22.	Mohan Lal EC: 92103	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rakesh Kumar-IV, Ld. ASJ-02 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
23.	Sagar Mann EC: 99746365	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shivani Chauhan, Ld. ASJ (FTSC) (POCSO) Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Pandey, Ld. District Judge (Commercial Court)-10 Distt: Central THC

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24.	Arvind Kumar EC: 81980329	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shivani Chauhan, Ld. ASJ (FTSC) (POCSO) Distt: South-East Saket
25.	Sunil Kumar EC: 84958016	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Pandey, Ld. District Judge (Commercial Court)-10 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Kumar-IV, Ld. ASJ (Electricity)-01 Distt: Central THC
26.	Tarun Kumar EC: 11149/97344371	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rakesh Kumar-IV, Ld. ASJ-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Kumar-IV, Ld. ASJ (Electricity)-01 Distt: Central THC
27.	Karan Singh EC: 56761054	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sudhanshu Kaushik, Ld. District Judge-06 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudhanshu Kaushik, Ld. Special Judge (PC Act) CBI-11 RACC
28.	Rahul Kumar EC: 50935782	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sudhanshu Kaushik, Ld. District Judge-06 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudhanshu Kaushik, Ld. Special Judge (PC Act) CBI-11 RACC
29.	Sumit EC: 72225426	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Dr. Surender Mohit Singh, Ld. District Judge- 01 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Dr. Surender Mohit Singh, Ld. Presiding Officer, Labour Court-08 RACC
30.	Rakesh Kumar Kanojia EC: 90389	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Surender Mohit Singh, Ld. Presiding Officer, Labour Court-08 RACC
31.	Narender Sehrawat EC: 93934452	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shilpi Jain, Ld. District Judge-09 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shilpi Jain, Ld. ASJ-02 Distt: Central THC
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32.	Ajay Dabas EC: 12538467	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shilpi Jain, Ld. District Judge-09 Distt: Central THC	
33.	Krishan Kumar EC: 64124731	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Ramesh Kumar-II, Ld. District Judge -01 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Goma Dabas Gupta, Ld. District Judge-06 Distt: West THC
34.	Rajeev Jha EC: 90212	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Dharmender Rana, Ld. Principal Registrar, AFT, Principal Bench, New Delhi (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
35.	Ajay Kumar Patel EC: 92076	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Saurabh Pratap Singh Laler, Nodal Officer, Judicial Commission, Tis Hazari Court Incident (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-II! Distt: Central THC
36.	Rohit Dabas EC: 82934060	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Harun Pratap, Ld. Officer on Special Duty, Hon'ble Lokayukta, Delhi (In diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
37.	Rishikesh Meena EC: 26636929	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ayush Sharma, Ld. Civil Judge Distt: East KKD	Desg: Peon Role: Orderly Posting: Attached with Sh. Mohd. Farrukh, Ld. Director (Administration), Delhi Judicial Academy, Dwarka (In diverted capacity)
38.	Sonu EC: 67464379	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shubhi Gupta, Ld. JMFC (Ni Act)- 01 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ayush Sharma, Ld. Civil Judge Distt: East KKD
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39.	Manish Sharma EC: 10845/35288231	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shubhi Gupta, Ld. JMFC (NI Act)-01 Distt: South-West Dwarka
40.	Ajay Kumar EC: 25015098	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Gulia, Ld. ASJ/Special Court (Electricity) Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Apoorva Rana, Ld. JMFC (NI Act)-05 Distt: South-West Dwarka
41.	Rajesh Kumar EC: 49935919 / 10687	Desg: Peon Role: Orderly Posting: In the Court of Ms. Apoorva Rana, Ld. JMFC (NI Act)-05 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Gulia, Ld. ASJ/Special Court (Electricity) Distt: South Saket
42.	Ashok Kumar Tanwar EC: 90296/50013751	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC	Desg: Process Server Posting: Nazarat Branch Distt: West THC
43.	Deepak Kumar EC: 92168	Desg: Process Server Posting: Nazarat Branch Distt: West THC	Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC
44.	Amit Kumar EC: 10228613	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shagun Sharma, Ld. District Judge-12 Distt: Central THC
45.	Somveer EC: 39540765	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shagun Sharma, Ld. District Judge-12 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
46.	Sunita Dua EC: 43933693	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: Central THC	Dak Peon in the Courts of:- 1) Sh. Muneesh Garg, Ld. ASJ- 01(POCSO) 2) Ms. Neetu Sharma, Ld. CCJ -cum- ARC 3) Sh. Umang Joshi, Ld. Civil Judge-04 4) Ms. Manya, Ld. JMFC, Mahila Court- 02 5) Ms. Shipra Dhankar, Ld. JMFC-01 Distt: Central
2	MM		THC

47.	Vandana EC: 42879006	Dak Peon in the Courts of:- 1) Sh. Muneesh Garg, Ld. ASJ- 01(POCSO) 2) Ms. Neetu Sharma, Ld. CCJ - cum- ARC 3) Sh. Umang Joshi, Ld. Civil Judge-04 4) Ms. Manya, Ld. JMFC, Mahila Court-02 5) Ms. Shipra Dhankar, Ld.	Posting: Nazarat Branch Distt: Central THC
		JMFC-01 Distt: Central THC	

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the
 erring official will be liable for suitable disciplinary action.
- 2. This order shall not be considered as a change of cadre of the officials mentioned at S. No. 05 and 07. They shall continue to be in their parent cadre for all purpose.
- 3. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.

4. All the above mentioned officials who are transferred shall be <u>STAND RELIEVED</u> from their respective postings forthwith.

48207-442

No...... ADMIN-III /Central/F.1(3)/P&T/2024

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI

27 AUG 2024

Dated, Delhi the.

Copy forwarded for information and necessary action to:-

- 1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
- 2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
- 3. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
- 4. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
- 5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- 6. Dealing Officials, Personal File, Administration Branch-III, Central District, Tis Hazari, Delhi.
- 7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 8. The Officers/Officials concerned.
- 9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
- 10. J.d. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Administrative Officer (J), Admn. Branch-III

Central, TH